

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. 998/241-242/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.06.2019**

NAME OF THE PARTIES: Devendra Sharma

V/s

Piramal Glass Ltd.

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

ORDER

3. C.P. 998/241-242/MB/2018

Both sides present. At request, list this matter on 26.06.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)